

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 10

IA 3512/2022 IA 631/2022 IA 942/2022 IA 1838/2022 IA 2186/2022 in
C.P.(IB)1231/MB/2021

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.02.2023**

NAME OF THE PARTIES: - **Reserve Bank of India V/s Reliance Capital Ltd**

Appearance (via video-conference):

For the Applicant- IA 3512	:	Mr. Rohan Kadam, Advocate
For the Respondent- IA 3512	:	Ms. Raghavi Sharma, Advocate
For the Applicant – IA 631	:	None present
For the Respondent – IA 631	:	Adv. Rohan Kadam a/w Adv. Abhishek Adke and Adv. Sagar Vichare i/b Adv. Abhishek Adke
For the Respondent – IA 942	:	Sr Adv Ravi Kadam, Adv. Rohan Kadam a/w Adv. Abhishek Adke and Adv. Sagar Vichare i/b Adv. Abhishek Adke
For the Respondent – IA 1838	:	Sr Adv Ravi Kadam, Adv. Rohan Kadam a/w Adv. Abhishek Adke and Adv. Sagar Vichare i/b Adv. Abhishek Adke
For the Applicant – IA 2186	:	Mr. Ashish Kamat, a/ w Ms. Sneha Jaisingh, Ms. Jaidhara Shah, Ms. Anshul Singh and Ms. Elisha Vaswani i/b Bharucha & Partners
For R2 – IA 2186	:	Sr Adv Ravi Kadam, Adv. Rohan Kadam a/w Adv. Abhishek Adke and Adv. Sagar Vichare i/b Adv. Abhishek Adke
For the Applicant – IA 942	:	Sr. Adv. Mr. Janak Dwarkadas a/w. Ms. Namrata Vinod, Ms. Smriti Jha and Ms. Madhura Kulkarni, i/b. Juris Corp

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 3512/2022

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent are present. Ld.

Counsel for the Respondent seeks time to place on record Affidavit in Reply. Time is

allowed. Affidavit in Reply be placed on record well before the adjourned date, by duly serving a copy to the other side well in advance. List this matter on Board on 10.02.2023, for further consideration and hearing.

IA 631/2022

Neither the Counsel for the Applicant is present nor has placed on record Hard Copies of the present Interlocutory Application. Applicant is directed to place on record two sets of Hard Copies of the present Interlocutory Application, well before the adjourned date. List this matter on Board on 10.02.2023, for further consideration and hearing.

IA 942/2022 IA 1838/2022 IA 2186/2022

List these Interlocutory Applications on Board on 10.02.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)